

**GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

LOK SABHA  
UNSTARRED QUESTION NO.1139  
TO BE ANSWERED ON 21.07.2017

**SCHEMES FOR WOMEN AND CHILDREN**

+1139. SHRI JANAK RAM:  
SHRI BHARAT SINGH:  
SHRI VISHNU DAYAL RAM:  
SHRI HARI MANJHI:  
SHRI HARISH CHANDRA  
ALIAS HARISH DWIVEDI:  
SHRI ALOK SANJAR:  
SHRI LAXMI NARAYAN YADAV:  
SHRI MANSHANKAR NINAMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes being implemented for empowerment of women and development of children in the country, particularly through Non-Governmental Organisations (NGOs) along with proposals received and approved/lying pending for approval along with the amount of budgetary allocation made, funds allocated/released and utilization reported thereunder during each of the last three years and the current year, scheme and State/UT-wise;
- (b) whether some schemes sanctioned by the Government have not been taken off in some States particularly in Uttar Pradesh and if so, the details thereof and the reasons therefor;
- (c) whether the Government have sought any additional funds for the said schemes and if so, the details thereof;
- (d) whether several NGOs seeking financial assistance have been found to be fake and if so, the details thereof along with the measures taken by the Government to test their reliability and the norms/parameters laid down for providing assistance to them;
- (e) the irregularities reported/noticed in the utilization of funds by the States/UTs and NGOs during the said period along with the action taken against them; and
- (f) the monitoring mechanism put in place by the Government for effective implementation of schemes and to check funds utilizations thereunder?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a): The Ministry of Women and Child Development is implementing various schemes/programmes for empowerment of women and child development through Non-Governmental Organisations (NGOs) across the country. The details of those schemes are as follows:
  - i. **Swadhar Scheme and Short Stay Homes**, now merged as **Swadhar Greh Scheme**, to provide relief and rehabilitation to destitute women and women in distress. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for the women victims of difficult circumstances. It targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity.

- ii. **Support to Training and Employment Programme for Women (STEP)** to ensure sustainable employment and income generation for marginalized and asset-less rural and urban poor women;
- iii. **Rajiv Gandhi National Creche Scheme (RGNCS)** to provide day care facilities to children of age group of 6 months to 6 years of working women who are employed.
- iv. **Ujjawala a Comprehensive Scheme** for prevention of trafficking and rescue, rehabilitation and re-integration of victims of trafficking and commercial sexual exploitation.
- v. **Rashtriya Mahila Kosh (RMK)** to provide loan to Intermediary Organisation (IMOs) like NGOs for on-lending to poor women beneficiaries. The Ministry of Women & Child Development launched “Mahila E-haat” under RMK, a unique direct online digital marketing platform for women entrepreneurs/ SHGs/ NGOs in March 2016, to showcase their products and services and to meet aspirations and needs of women entrepreneurs as also providing a marketing platform by leveraging technology. It also aims at financial inclusion and economic empowerment of women.
- vi. **Working Women Hostels (WWH)** for ensuring safe accommodation for women working away from their place of residence. Under the Scheme of Working Women Hostel financial assistance is provided for construction/ running of Hostel in rented premises for facilitating those working women who may be single, widowed, divorced, separated, married but whose husband or immediate family does not reside in the same area and for those women who are under training for job. Provision of day care centre for children of the inmates of the Hostel is an important aspect of the scheme.

The State/UT-wise details of proposals received and approved/lying pending for approval along with the amount of budgetary allocation made, funds allocated/released and utilization reported for the Swadhar Greh, STEP, RGNCS, Ujjawala, RMK and WWH Schemes for the last three years and the current are given at **Annexure-I to Annexure-VI** respectively.

- (b) & (c): No Madam. The above-said Schemes of MWCD are being implemented in all the States/UTs. No additional funds has been sought for these schemes.
- (d) & (e): No Madam. The proposals received in the Ministry under various schemes for financial assistance are carefully examined as per schematic norms.
- (f): The Ministry holds regular review meetings with Women and Child Development Departments of State Governments/UT Administrations to discuss the issues for effective implementation of the programmes and schemes to expedite beneficiary coverage and proper fund utilization. Regional level consultations are also held to discuss issues concerning implementation of schemes. The monitoring reports received from States/UTs are analyzed in the Ministry. The problem areas are communicated to concerned States/UTs for taking corrective actions. In addition, regular State visits are conducted by the Ministry’s officials in order to understand the implementation problems being faced by States/UTs. For effective implementation of schemes of MWCD run by NGOs and to check funds utilization, the Schemes have in-built monitoring mechanism. Also, the regular follow-up is done by the Ministry and the States/UTs for every sanction of fund to the NGOs. The Schemes are also periodically reviewed for their proper and better implementation.

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**Annexure-I**

Statement referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.1139 for 21.07.2017 by Shri Janak Ram, Shri Bharat Singh, Shri Vishnu Dayal Ram, Shri Hari Manjhi, Shri Harish Chandr, Alias Harish Dwivedi, Shri Alok Sanjar, Shri Laxmi Narayan Yadav And Shri Manshankar Ninama, MP regarding Funds allocated/utilized, State-wise and year-wise during 2014-17 for Swadhar Greh Scheme:

(Rupees in Lakhs)

S. No.	Name of States	Amount	Amount	Amount	Amount Released/Utilized
1	Andhra Pradesh	93.78	48.21	124.47	16.03
2	Assam	128.91	43.47	237.56	0
3	Andaman & Nicobar Island	0	0	4.4	0
4	Arunachal Pradesh	0	0	6.54	0
5	Bihar	0	0	69.79	0
6	Chandigarh	0	0	7.27	0
7	Chhattisgarh	7.00	5.26	17.44	0
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman & Diu	0	0	0	0
10	Delhi	0	0	14	0
11	Gujarat	19.20	7.58	40.5	0
12	Goa	0	0	4.36	0
13	Haryana	0	0	4.36	0
14	Himachal Pradesh	0	0	0	0
15	Jharkhand	28.58	6.46	24.41	2.10
16	Jammu & Kashmir	5.99	17.74	40	0
17	Karnataka	268.04	67.94	461.95	25.17
18	Kerala	20.79	0	52.36	0
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	76.12	50.77	95.91	17.75
21	Maharashtra	279.06	35.89	576.88	20.88
22	Mizoram	2.51	2.48	16.72	0
23	Manipur	106.63	47.76	284.07	0
24	Meghalaya	0	0	0	0
25	Nagaland	0	0	6.54	0
26	Odisha	104.86	269.16	723.85	30.65
27	Punjab	0	0	10.52	0
28	Puducherry	0	0	7.27	0
29	Rajasthan	23.35	9.13	68.4	15.61
30	Sikkim	0	0	6.54	0
31	Tamil Nadu	38.53	12.48	247.22	54.00
32	Telangana	74.85	63.24	134.61	13.35
33	Tripura	0	0	26.17	0
34	Uttar Pradesh	247.03	1490.89	383.43	133.91
35	Uttarakhand	60.91	3.63	69.93	0
36	West Bengal	74.18	154.48	18.37	13.46
37	CSWB for SSH	1195.06	2521.25	1519.46	0
	CSWB for construction of	-	-	3073	372
	Total	2855.38	4857.82	8378.3	714.91

Statement referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.1139 for 21.07.2017 by Shri Janak Ram, Shri Bharat Singh, Shri Vishnu Dayal Ram, Shri Hari Manjhi, Shri Harish Chandr, Alias Harish Dwivedi, Shri Alok Sanjar, Shri Laxmi Narayan Yadav And Shri Manshankar Ninama, MP regarding Funds allocated/utilized, State-wise and year-wise during during last three years and the current year for Support to Training and Employment Programme for Women (STEP) Scheme:

S. No.	STATES	Funds released (Rs. in Lakhs)		
		2014-15	2015-16	2016-17
1	Andhra Pradesh	-	42.45	123.64
2	Arunachal Pradesh	-	12.68	-
3	Assam	73.02	5.24	43.95
4	Bihar	-	80.61	26.12
5	Chhattisgarh	-	39.47	21.67
6	Gujarat	-	-	-
7	Himachal Pradesh	-	-	-
8	Haryana	-	26.76	11.38
9	Jammu & Kashmir	42.30	17.54	5.42
10	Jharkhand	-	29.96	7.80
11	Kerala	-	20.43	-
12	Karnataka	89.78	33.04	144.36
13	Madhya Pradesh	107.74	106.67	172.98
14	Maharashtra	10.22	59.43	36.30
15	Manipur	220.33	101.24	95.17
16	Meghalaya	-	-	-
17	Mizoram	10.56	-	-
18	Nagaland	47.67	-	-
19	Orissa	-	52.57	17.46
20	Punjab	74.03	27.94	-
21	Rajasthan	17.10	22.09	4.42
22	Sikkim	-	-	-
23	Tamil Nadu	-	37.09	-
24	Tripura	-	-	-
25	Uttaranchal	18.86	51.92	4.88
26	Uttar Pradesh	20.54	328.77	156.31
27	West Bengal	-	8.02	-
28	Delhi	-	65.23	13.94
29	For evaluation study	8.07	4.60	-
	<b>Total</b>	<b>740.22</b>	<b>1173.75</b>	<b>885.87</b>

**Statement referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.1139 for 21.07.2017 by Shri Janak Ram, Shri Bharat Singh, Shri Vishnu Dayal Ram, Shri Hari Manjhi, Shri Harish Chandr, Alias Harish Dwivedi, Shri Alok Sanjar, Shri Laxmi Narayan Yadav And Shri Manshankar Ninama, MP regarding Funds allocated/utilized, State-wise and year-wise during during last three years and the current year for Rajiv Gandhi National Creche Scheme:**

Under National Creche Scheme, till December, 2016 funds were being released to implementing agencies namely CSWB & ICCW. The funds allocated /released during 2014 -2017 is as under:

National Creche Scheme		
Financial Year	Allocated funds ( Rs in crore)	Grants released to implementing Agencies ICCW & CSWB ( Rs in crores)
2014-15	125.00	97.68
2015-16	205.94	133.02
2016-17	150.00	78.15 ( up to Dec, 2016)

Year-wise details of funds allocated to MWCD and funds utilized by CSWB under National Creche Scheme (CSWB-BAJSS)

S/N	Year	Details of funds allocated by MWCD to CSWB	Funds utilized / released by CSWB	Balance left
1	2014-15	76,85,06,688/-	76,85,06,067/-	-
2	2015-16	1,11,63,22,290/-	1,11,40,82,822/-	22,39,468/-
3	2016-17 (upto December 2016)	78,36,96,726/-	76,45,57,658/-	1,91,39,068/-

**Note** – Funds under National Creche Scheme are allocated to Central Social Welfare Board whole not for the states separately.

The scheme is being implemented through the States/UTs with effect from 01.01.2017 under National Creche Scheme. Grants amounting to Rs. 48.15 crore were released to States/UTs for the 4th quarter of 2016-17 i.e. January 2017 to March 2017. The details of release of funds State-wise & year –wise to the implementing agencies/ States & UTs is as follows:

## State-wise and Year-wise details of funds utilized by CSWB under National Creche Scheme (CSWB-BAJSS)

S/N	Name of the State/UT	Year-wise (Amount released/utilized by CSWB)		
		2014-15	2015-16	2016-17
1	Andhra Pradesh	561.17	986.22	399.10
2	Andaman & Nicobar	15.68	23.72	2.05
3	Bihar	24.05	56.95	7.85
4	Chandigarh	10.44	12.52	12.96
5	Chattisgarh	430.81	583.93	514.34
6	Delhi	92.25	111.46	71.65
7	Goa	15.70	19.45	16.40
8	Gujarat	430.19	579.11	429.15
9	Haryana	112.60	126.31	87.57
10	Himachal Pradesh	176.46	217.48	50.12
11	Jammu & Kashmir	334.49	442.20	370.30
12	Jharkhand	196.89	423.50	217.68
13	Karnataka	359.35	473.64	426.85
14	Kerala	256.54	345.99	150.63
15	Lakshadweep	0.00	0.00	0.00
16	Madhya Pradesh	934.34	1504.27	1203.20
17	Maharashtra	761.11	989.32	845.27
18	Odisha	313.69	393.04	228.54
19	Puducherry	54.12	109.36	55.15
20	Punjab	53.83	68.73	71.76
21	Rajasthan	165.39	252.39	232.19
22	Tamil Nadu	465.87	632.43	509.30
23	Telangana	-	-	165.90
24	Uttar Pradesh	701.85	808.29	748.36
25	Uttarakhand	237.39	380.36	201.54
26	West Bengal	462.90	628.81	187.30
	Total	7167.11	10169.48	7195.15
	<b>North Eastern States</b>			
27	Assam	112.73	222.19	105.01
28	Arunachal Pradesh	60.82	108.15	73.63
29	Manipur	121.30	290.36	158.62
30	Meghalaya	34.33	49.42	27.47
31	Mizoram	71.21	106.75	0.00
32	Nagaland	16.53	38.28	0.00
33	Tripura	56.37	85.67	38.59
34	Sikkim	44.63	70.51	47.09
	Total	517.92	971.33	450.42
	<b>Grand Total</b>	<b>7685.04</b>	<b>11140.82</b>	<b>7645.57</b>

**INDIAN COUNCIL FOR CHILD WELFARE, NEW DELHI**  
**Creche Programme**  
**Details of state wise grant released and utilised during the year 2014-15**

S/N	State Council	Grant Released	Grant Utilised
1	Assam	1,96,65,099	1,36,17,840
2	Manipur	77,89,696	64,84,752
3	Mizoram	49,44,800	42,38,400
4	Nagaland	62,69,280	51,56,720
5	Tripura	64,63,452	52,98,000
6	Meghalaya	24,28,550	17,58,936
7	Arunachal Pradesh	10,87,856	5,68,000
8	Andhra Pradesh	1,29,80,036	1,07,64,926
9	A.P. Creche Committee (Q)	99,31,984	91,23,212
10	Chattisgarh	1,49,45,534	1,21,89,584
11	Punjab	44,95,915	38,21,623
12	Delhi	1,51,896	1,51,896
13	Delhi Creche Committee	4,23,840	4,87,628
14	Gujarat	1,43,51,736	1,04,68,848
15	Haryana	1,56,83,780	1,20,02,938
16	Himachal Pradesh	12,60,924	33,11,299
17	Chandigarh	-	6,00,583
18	Maharashtra	1,86,48,960	1,39,68,769
19	Pragati Manav, Guna	79,08,576	61,70,404
20	Rajasthan	1,10,98,526	82,50,061
21	Tamil Nadu	-	23,38,793
22	Ujas-Jharkhand	1,04,98,040	91,24,851
23	Uttar Pradesh	2,42,09,862	1,81,54,262
24	Kerala	1,45,28,484	88,35,614
25	Odisha	79,36,404	11,44,368
26	Puducherry	57,921	42,384
27	West Bengal, C.C,	1,38,49,346	91,21,464
28	Dadra & Nagar Haveli	17,02,826	12,70,800
29	Shantiniketan, Jammu	42,03,080	36,02,436
30	Karnataka	71,16,980	65,69,520
31	Uttarakhand	3,92,052	1,47,068
	<b>Total</b>	<b>24,50,25,435</b>	<b>19,14,85,943</b>

**INDIAN COUNCIL FOR CHILD WELFARE, NEW DELHI**  
**Creche Programme**  
**Details of state wise grant released and utilised during the period April – December 2015.**

S/N	State Council	Grant Released	Grant Utilised
1	Assam	1,22,41,912	1,22,37,587
2	Manipur	50,01,312	50,01,029
3	Mizoram	31,78,800	31,78,800
4	Nagaland	35,49,680	35,49,459
5	Tripura	36,06,172	36,11,564
6	Meghalaya	14,30,460	13,35,096
7	Arunachal Pradesh CC	11,01,984	11,12,580
8	Telangana	78,94,020	80,73,694
9	Andhra Pradesh	66,35,018	71,31,108
10	Chattisgarh	96,52,956	85,61,066
11	Punjab	32,49,440	29,54,801
12	Delhi Creche Committee	3,81,456	3,81,280
13	Gujarat	75,33,756	75,33,756
14	Haryana	84,48,544	80,36,410

15	Himachal Pradesh	37,82,772	28,45,025
16	Chandigarh	5,40,395	4,76,016
17	Maharashtra	1,00,02,624	1,04,77,143
18	Pragati Manav, Guna	49,16,544	54,35,748
19	Rajasthan	57,00,548	52,23,270
20	Tamil Nadu	16,91,828	15,88,462
21	Ujas-Jharkhand	52,94,468	31,76,389
22	Uttar Pradesh	1,30,68,400	1,36,24,607
23	Kerala	72,68,856	63,79,352
24	Lakshadweep	2,64,900	5,08,805
25	Odisha	2,11,920	2,24,721
26	Puducherry	35,320	31,788
27	West Bengal, C.C,	60,89,168	66,11,904
28	Dadra & Nagar Haveli	9,53,540	9,53,586
29	Shantiniketan, Jammu	18,01,320	-
30	Karnataka	49,27,140	48,81,222
31	Uttarakhand	7,73,508	7,06,244
	<b>Total</b>	<b>14,12,28,741</b>	<b>13,58,42,512</b>

**Annexure-III contd/.**

**INDIAN COUNCIL FOR CHILD WELFARE, NEW DELHI**

**Creche Programme**

**Details of state wise grant released and utilised during the period January –March 2016.**

S/N	State Council	Grant Released	Grant Utilised
1	Assam	63,43,260	62,56,404
2	Manipur	26,36,160	26,36,064
3	Mizoram	16,47,600	16,47,540
4	Nagaland	18,78,264	18,28,948
5	Tripura	12,02,748	12,02,704
6	Meghalaya	6,91,992	6,91,956
7	Arunachal Pradesh CC	5,76,660	5,76,639
8	Telangana	41,84,896	41,84,752
9	Andhra Pradesh	23,72,544	23,72,068
10	Chattisgarh	47,28,692	47,28,440
11	Punjab	16,80,552	9,51,556
12	Delhi Creche Committee	1,97,712	1,89,508
13	Gujarat	40,69,572	39,97,649
14	Haryana	43,16,712	43,16,712
15	Himachal Pradesh	18,28,836	9,10,380
16	Chandigarh	3,13,044	13,27,983
17	Maharashtra	54,37,080	52,96,763
18	Pragati Manav, Guna	28,17,396	28,17,113
19	Rajasthan	32,95,200	27,47,822
20	Tamil Nadu	8,07,324	7,74,220
21	Ujas-Jharkhand	36,24,720	32,16,730
22	Uttar Pradesh	69,87,930	70,70,944
23	Kerala	36,24,720	18,76,654
24	Odisha	8,56,992	1,13,753
25	Puducherry	16,476	12,150
26	West Bengal, C.C,	34,59,960	34,40,700
27	Dadra & Nagar Haveli	4,94,280	4,94,262
28	Karnataka	26,58,405	25,53,687
29	Uttarakhand	3,95,424	2,07,365
	<b>Total</b>	<b>7,31,45,071</b>	<b>6,84,41,466</b>



**Grants released under National Creche Scheme for 2016-17 (January to March 2017) to States/UTs-wise.**

S/N	States	2016-17
1	Andhra Pradesh	Rs.2,07,29,700/-
2	Bihar	Rs.51,93,570/-
3	Chattisgarh	Rs.2,55,44,340/-
4	Goa	Rs.7,13,280/-
5	Gujarat	Rs.2,47,64,190/-
6	Haryana	Rs.1,03,20,270/-
7	Jharkhand	Rs.1,65,61,470/-
8	Karnataka	Rs.1,93,70,010/-
9	Kerala	Rs.1,70,96,430/-
10	Madhya Pradesh	Rs.3,16,51,800/-
11	Maharashtra	Rs.4,07,01,540/-
12	Odisha	Rs.1,42,65,600/-
13	Punjab	Rs.48,14,640/-
14	Rajasthan	Rs.1,21,25,760/-
15	Tamil Nadu	Rs.2,23,79,160/-
16	Telangana	Rs.2,07,07,410/-
17	Uttar Pradesh	Rs.3,84,27,960/-
18	West Bengal	Rs.2,59,23,270/-
19	Assam	Rs.2,04,47,360/-
20	Arunachal Pradesh	Rs.56,17,080/-
21	Manipur	Rs.1,58,40,760/-
22	Meghalaya	Rs.31,50,320/-
23	Mizoram	Rs.77,86,640/-
24	Nagaland	Rs.36,55,560/-
25	Tripura	Rs.60,62,880/-
26	Sikkim*	Rs.31,80,040/-
27	Jammu & Kashmir	Rs.2,09,22,880/-
28	Himachal Pradesh	Rs.1,42,35,880/-
29	Uttarakhand	Rs.1,56,92,160/-
	<b>Total</b>	<b>Rs.46,78,81,960/-</b>
S/N	UTs	
1	Andaman & Nicobar	Rs.12,03,660/-
2	Chandigarh	Rs.10,69,920/-
3	Dadra Nagar Haveli	Rs.9,02,745/-
4	Daman & Diu	Rs.0/-
5	Delhi*	Rs.55,83,645/-
6	Lakshadweep	Rs.4,01,220/-
7	Puducherry*	Rs.54,49,905/-
	<b>Total</b>	<b>Rs.1,46,11,095/-</b>
	<b>Grand Total</b>	<b>Rs. 48,24,93,055/-</b>

The bills pertaining to Sikkim, Delhi & Puducherry have been returned by PAO due to lack of time to process them, which was released subsequently from the budget of 2017-18.

**Annexure-IV**

Statement referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.1139 for 21.07.2017 by Shri Janak Ram, Shri Bharat Singh, Shri Vishnu Dayal Ram, Shri Hari Manjhi, Shri Harish Chandr, Alias Harish Dwivedi, Shri Alok Sanjar, Shri Laxmi Narayan Yadav And Shri Manshankar Ninama, MP regarding Funds allocated/utilized, State-wise and year-wise during last three years and the current year for Ujjawala Scheme:

(Rupees in Lakhs)

Sl. No.	Name of State/UT	Fund released during 2014-15	Fund released during 2015-16	Fund released during 2016-17	Fund released during 2017-18 (As on 12.07.2017)
1.	Andhra Pradesh	34.76	71.99	238.05	22.60
2.	Arunachal Pradesh	-	9.75	-	
3.	Assam	177.79	385.22	280.88	
4.	Bihar	7.18	-	23.38	
5.	Chhattisgarh	19.71	10.84	46.54	
6.	Goa	-	-	-	
7.	Gujarat	7.18	32.88	43.96	
8.	Haryana	-	7.31	14.78	
9.	Himachal Pradesh	-	-	-	
10.	Jammu & Kashmir	-	-	-	
11.	Jharkhand	-	-	-	
12.	Karnataka	145.85	265.66	235.52	
13.	Kerala	4.18	31.57	24.21	
14.	Madhya Pradesh	10.85	7.06	8.54	
15.	Maharashtra	55.93	304.75	287.41	-
16.	Manipur	122.43	152.23	117.66	
17.	Meghalaya	-	-	-	
18.	Mizoram	-	92.5	21.67	
19.	Nagaland	-	25.17	12.07	
20.	Odisha	106.32	233.02	307.24	16.07
21.	Punjab	-	-	-	
22.	Rajasthan	45.80	107.27	21.82	
23.	Sikkim	-	10.51	-	11.08
24.	Tamil Nadu	17.65	99.39	88.43	
25.	Telangana	-	98.29	44.28	
26.	Tripura	-	-	-	
27.	Uttarakhand	-	22.92	53.56	15.64
28.	Uttar Pradesh	35.04	48.57	89.53	
29.	West Bengal	-	50.17	-	
30.	Andaman & Nicobar Islands	-	-	-	
31.	Chandigarh	-	-	-	
32.	Dadra & Nagar Haveli	-	-	-	
33.	Daman and Diu	-	-	-	
34.	Delhi	1.89	-	-	
35.	Lakshadweep	-	-	-	
36.	Puducherry	-	-	-	
TOTAL		792.56	2067.07	2031.00	65.39
Budget Estimates		1600.00	2000.00	3500.00	5000.00

**Annexure-V**

Statement referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.1139 for 21.07.2017 by Shri Janak Ram, Shri Bharat Singh, Shri Vishnu Dayal Ram, Shri Hari Manjhi, Shri Harish Chandr, Alias Harish Dwivedi, Shri Alok Sanjar, Shri Laxmi Narayan Yadav And Shri Manshankar Ninama, MP regarding Funds allocated/utilized, State-wise and year-wise during during last three years and the current year for Rashtriya Mahila Kosh (RMK):

**FY 2014 - 15**

(Amount Rs. In lakh)

State	No. of Proposals received from IMOs and lying pending for approval	Amount Sanctioned	Amount Released against old sanctions
Andhra Pradesh	3	-	-
Assam	5	-	-
Bihar	7	-	25.00
Chattisgarh	1	-	-
Delhi	3	-	-
Gujarat	3	-	-
Haryana	2	-	-
Himachal Pradesh	1	-	-
J & K	2	-	35.00
Jharkhand	2	-	49.50
Karnataka	4	-	7.50
Kerala	1	-	-
Madhya Pradesh	8	-	-
Maharashtra	35	-	-
Manipur	8	-	-
Orissa	12	-	-
Rajasthan	8	-	10.00
Tripura	1	-	-
Tamil Nadu	25	-	142.00
Uttarakhand	3	-	-
Uttar Pradesh	18	-	-
West Bengal	18	-	65.00
<b>TOTAL</b>	<b>170</b>	<b>-</b>	<b>334.00</b>

**FY 2015-16**

(Amount Rs. In lakh)

State	No. of Proposals received from IMOs and lying pending for approval	Amount Sanctioned*	Amount Released against old sanctions
Andhra Pradesh	13	-	-
Assam	1	-	-
Bihar	3	-	-
Delhi	1	-	-
Haryana	1	-	-
J & K	1	-	-
Karnataka	3	-	-
Kerala	2	-	-
Madhya Pradesh	1	-	-
Maharashtra	22	-	-
Nagaland	1	-	-
Orissa	3	-	-
Rajasthan	1	-	-
Tamil Nadu	15	-	-
Uttarakhand	1	-	-
Uttar Pradesh	8	-	-
West Bengal	6	-	-
<b>TOTAL</b>	<b>83</b>	<b>-</b>	<b>-</b>

**Annexure-V contd/.**

**FY 2016-17**

(Amount Rs. In lakh)

State	No. of Proposals received from IMOs and lying pending for approval	Amount Sanctioned*	Amount Released against old sanctions
Andhra Pradesh	4	-	-
Delhi	1	-	-
Gujarat	1	-	-
Jharkhand	1	-	-
Karnataka	2	-	-
Kerala	1	-	-
Madhya Pradesh	1	-	-
Maharashtra	21	-	-
Orissa	5	-	-
Punjab	1	-	-
Tamil Nadu	14	-	-
Uttar Pradesh	2	-	-
West Bengal	7	-	55.00
TOTAL	61	-	55.00

**FY 2017-18 Till (17/7/2017)**

(Amount Rs. In lakh)

State	No. of Proposals received from IMOs and lying pending for approval	Amount Sanctioned	Amount Released against old sanctions
Andhra Pradesh	2	-	-
Bihar	2	-	-
Jharkhand	1	-	-
Karnataka	2	-	-
Madhya Pradesh	1	-	-
Maharashtra	2	-	-
Tamil Nadu	8	-	-
Uttarakhand	1	-	-
West Bengal	1	-	-
TOTAL	20	-	-

\* Lending guidelines of RMK was under Revision.

**Annexure-VI**

Statement referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.1139 for 21.07.2017 by Shri Janak Ram, Shri Bharat Singh, Shri Vishnu Dayal Ram, Shri Hari Manjhi, Shri Harish Chandr, Alias Harish Dwivedi, Shri Alok Sanjar, Shri Laxmi Narayan Yadav And Shri Manshankar Ninama, MP regarding Funds allocated/utilized, State-wise and year-wise during during last three years and the current year for Working Women Hostels (WWH) Scheme:

State/ UT wise details of Proposals received and sanctioned during the last three years and the current financial year, 54 new proposals have been received under the Scheme and 33 new hostels have been sanctioned as under:

S. No.	Year	2014-15		2015-16		2016-17		2017-18 (As on 20.07.2017)	
		Received	Sanctioned	Received	Sanctioned	Received	Sanctioned	---	---
01.	Andhra Pradesh	---	05	---	---	---	---	---	---
02.	Arunachal Pradesh	---	---	01	01	01	---	---	---
03.	Assam	---	---	01	---	08	03	---	---
04.	Gujarat	---	02	---	---	---	---	---	---
05.	Himachal Pradesh	---	---	02	---	---	02	---	---
06.	Karnataka	---	---	01	---	---	---	---	---
07.	Kerala	06	---	---	04	---	---	---	---
08.	Madhya Pradesh	---	---	02	---	03	01	---	---
09.	Maharashtra	03	---	02	04	02	02	---	---
10.	Manipur	---	01	02	02	02	02	---	---
11.	Nagaland	02	01	06	01	09	01	---	---
12.	Telangana	---	01	---	---	01	---	---	---
	<b>Total</b>	<b>11</b>	<b>10</b>	<b>17</b>	<b>12</b>	<b>26</b>	<b>11</b>	<b>0</b>	<b>0</b>

State/ UT wise details of fund released under the scheme during the last three years and current year are as under:

S. No.	Year	2014-15	2015-16	2016-17	2017-18
					(As on 20.07.2017)
	<b>Name of State</b>				
01.	Andhra Pradesh	3,26,47,207	1,81,07,916	2,47,87,500	---
02.	Arunachal Pradesh	88,47,900	2,68,41,975	1,92,54,000	---
03.	NBCC, Delhi	6,05,222	---	---	---
04.	Karnataka	46,56,630	---	---	---
05.	Kerala	20,66,829	2,44,80,000	9,32,17,350	---
06.	Maharashtra	---	2,51,75,896	3,47,99,568	---
07.	Manipur	35,31,958	92,08,167	1,49,74,690	---
08.	Nagaland	58,53,241	1,81,03,393	4,42,48,100	---
09.	Rajasthan	---	---	---	---
10.	Telangana	3,22,87,500	---	---	---
	<b>Total</b>	<b>9,04,96,487</b>	<b>12,19,17,347</b>	<b>23,12,81,208</b>	<b>00</b>